February, 1964 the Government of India lodged a strong protest with the Chinese Government on the setting up of the stone cairns along the so-called 'line of actual control' and notes are continuing to be exchanged on the subject. All these notes are placed on the floor of both Houses of Parliament and released to the Press.

# प्रावेशिक सेना का पनर्गठन

\*४४२. श्री राम सहाय: क्या प्रति-रक्षा मंत्री यह बताने की कृपा करेंग कि :

- (क) क्या सरकार प्रादेशिक सेना बा पूनगंठन करने वा विचार कर रही है;
- (ख) यदि हां, तो इस दिणा में क्या नायवाही भी जा रही है है

## f [REORGANISATION OF T.A.

- \*452. SHRI RAM SAHAI: Will the Minister of Defence be pleased to state:
- (a) whether Government propose io reorganise the Territorial Army; and
- (b) if so, what steps are being taken in this direction?]

प्रतिरक्षा भवा (धी वाई ०वा० चन्हाण): (क) तथा (ख) पिछले १५ वयों के दौरान प्राप्त प्रमधन को सामने रखते हुए, प्रादेशिक सेता के कतंत्र्यों, सकल्पना तथा संघटन के विषय में प्तरीक्षण किया जा रहा है, मि प्रतिरक्षा की ब्यापक स्थिति में, इस एक प्रमानशाली शक्ति बनाया जा सके।

t[THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) and (b) In the light of the experience gained during the past 15 years, the role, concept and composition of the Territorial Army are being reviewed to

t [] English translation.

make it an effective force within the over-all defence set-up.]

## VIOLATION OF INDIAN AIR SPACE BY CHINESE AND PAKISTANI PLANES

- \*453. SHRI SITARAM JAIPURIA: Will the Minister of DEFENCE be pleased to state:
- (a) the names of the places in India where Pakistani and Chinese aeroplanes were detected violating the air space during the last three months: and
- (b) the action taken by Government in these cases?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) and (b) According to the information available to Government to-date, there has been no violation of Indian air space by Chinese aircraft during the last three months, except for the fact that one Pakistani aircraft violated Indian air space on 21st September 1964 at a place called Lashdat (near Cease-Fire Line) in Jammu & Kashmir. A Cease-Fire violation complaint has been lodged with the United Nations Observers' Team. The award of the Chief Military Observer is awaited.

# MEETING OF THE HEADS OF EDUCATIONAL-INSTITUTIONS WITH INFORMATION AND BROADCASTING MINISTER

- •454. SHRI ARJUN ARORA: Will the Minister of Information and Broadcasting be pleased to state:
- (a) whether it is a fact that a deputation of the heads of educational institutions met her at Allahabad on October 5 last in connection with title of Indian feature films;
- (b) if so, what were the requests made by the deputationists; and
- (c) what action has been taken or proposed to be taken on the requests?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI GANDHI): (a) Yes, Sir.

- (b) They expressed their opinion that most of the titles as well as ongs of Indian feature films were obscene.
- (c) Under the Cinematograph Act 1952, n<sub>0</sub> film can be exhibited in public unles<sub>s</sub> it has been certified as suitable for public exhibition by the Board of Film Censors. The Boaid ensures that no picture shall be exhibited which will lower the mord standards of those who see it or in which anything is so portrayed a<sub>s</sub> to deprave or corrupt the audience.

#### CAIRO CONFERENCE

•455. SHRI I. K. GUJRAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state whether any machinery has been devised for the implementation of the decisions taken at the Non-aligned Nations Conference recently held at Cairo?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): No, Sir.

#### MOVING OF DEFENCE LABORATORY FROM KANPUR TO GWALIOR

- •456. SHRI J. C. CHATTERJI: Will Hie Minister of DEFENCE be pleased to state;
- (a) whether the scheme to move part of the Defence Research Laboratory (Materials) from Kanpur to Gwalior is being carried out;
- (b) if so, what is the progress so far made in the matter: and
- (c) how much expenditure has already been incurred and how much more is likely to be spent?

THE MINISTER OF DEFENCE PRO-DUCTION IN THE MINISTRY OF DEFENCE (SHRI A. M. THOMAS): (a) Yes, Sir.

(b) Part of the Divisions dealing with drugs and pharmaceuticals, natural and synthetic polymers and applied chemistry has been shifted to Gwalior from Kanpur.

(c) The expenditure incurred so far is on account of TA/DA of staff transferred from Kanpur and movement of stores, is approximately Rs. 12,000. It is proposed to spend Rs. 33 lakhs in the first phase of expansion on technical and residential accommodation and special equipment.

to Questions

\*457. [Transferred to the 16th December, 1964].

## NON-ALIGNED NATIONS' CONFERENCE

- \*458. SHRI SANKAR PRATAP SLNGH DEV: Will the Minister of EXTERNAL AFFAIRS be pleased<sup>1</sup> to state:
- (a) whether it is a fact that Government have placed a memoranda about different world issues at the Non-aligned Nations' Conference recently held in Cairo;
- (b) if so, what are the broad features of the memoranda; and
- (c) whether a copy of the memoranda will be placed on the Table of the House?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Yes, Sir.

(b) and (c) Government circulated as Conference Papers, drafts on the political items of the agenda of the Conference. The drafts set out, in a manner which might find as much general support as possible, India's views on the political items of the agenda before the Conference. A set of the draft formulations are placed on the Table of the House, together with a copy of the agenda of the [See Appendix L, Conferen Annexure No. 33].

# INDIAN MISSIONS ABROAD

- \*459. SHRI M. P. BHARGAVA: Will the Minister of EXTERNAL AFFAIRS be pleased to
- (a) what are the various steps Government have taken to reduce expenditure in the Indian missions abroad;